Serial No. 01 Supplementary Cause List. (Through Virtual Mode)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP (C) No. 873/2020 CM No. 1895/2020

Waleed Tariq Karra.

...Petitioner(s)

Through: Mr M.S. Reshi, Advocate.

VS

Union Territory of JK & Ors.

...Respondent(s)

Through: Mr Shah Aamir, AAG.

CORAM:

Hon'ble Mr. Justice Ali Mohammad Magrey, Judge.

<u>ORDER</u> 15.06.2020

This petition is pending decision for the claim made *qua* seeking selection against the post of Registrar in the discipline of Dermatology on academic arrangement basis in the Government Medical College, Srinagar on the basis of his merit and suitability.

The case of the petitioner is that the Respondent-College in terms of Advertisement Notice No. 09 of 2020 dated 21.01.2020, invited applications from the (in-service/Non-PSC doctors) eligible candidates for the post of Registrar/Demonstrator, in various disciplines including the discipline of Dermatology. It is submitted that the Respondent-College has already made selection of Registrars in other disciplines to the exclusion of discipline of Dermatology.

In terms of order passed on 28th of May, 2020, this Court while issuing notice in the matter, had directed the respondents to file the response, which was extended on 4th of June, 2020, with direction to the respondents to consider the claim of the petitioner for his engagement against academic arrangement.

Mr Shah Aamir, learned AAG submits that the selection of the petitioner has been deferred on account of submitting the requisitioned documents. In this regard, Mr Shah Aamir, learned AAG had produced copy of order bearing No. 236 dated 12th of June, 2020. Photocopy of order taken on record, copy whereof shall also be provided by Mr Shah Aamir, learned AAG to Mr M.S. Reshi, learned counsel appearing for the petitioner, during the course of the day.

In view of the above, let petitioner submit the requisitioned documents before the Principal, Government Medical College, Srinagar, within a period of one week and on receipt of such documents, the Respondent- Principal, Government Medical College, Srinagar, shall ensure completion of selection in the discipline of Dermatology also in tune with the direction earlier passed for selection and engagement of the petitioner.

List on 25th of June, 2020.

Registry to provide copy of this order to the appearing counsel for the parties through *e-mail*.

(Ali Mohammad Magrey) Judge.

<u>SRINAGAR;</u> <u>15.06.2020</u> "Hamid"